

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 03.05.2023 (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 121/2023 For Condone Delay IA No. 410/2023	M/s Zach System SPA Vs M/s Vivid Labs Limited	M/s Aiyar & Dolia	
2	Comp App (AT) (CH) (Ins) No. 122/2023 For Condone Delay IA No. 414/2023 For Stay IA No. 415/2023 For Exemption IA No. 416/2023	Ashok Kriplani Vs Ramanathan Bhuvaneshwari & Anr.	Ms. Shweta Mahajan	
3	Comp App (AT) (CH) (Ins) No. 123/2023 For Condone Delay IA No. 418/2023 For Exemption IA No. 419 & 421/2023 For Stay IA No. 420/2023	Omkaram Venkata Ramana Vs Bank of India & Anr.	Mr. Arjun Suresh	
4	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Sutanu Sinha Vs M/s. Litostroj Power D.O.O	Mr. Nithyavendhan K	Mr. Arun Karthik Mohan For Caveator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023	Krishna Mohan Gollamudi Liquidator Vs V. Amar Chand & Anr.	M/s Gandhi Law Chambers Mr. M Ramu	Mr. Sharad Singh

6	Comp. App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid corporation of India Ltd Vs Aster Private Limited & 3 Ors WITH	M.S.Paul J Hudson Samuel & Partners	Mr. JVL Bharathi R1 Ms. Dhivya Kumar- R2 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh-R3 Mr. VVSN Raju R4
7	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Private Limited & Anr	Mr. M. Nagadeepak Mr. Lokeshwar Reddy Mr. Rohan Aloor Ms. Himangini Sanghi	Mr. JVL Bharathi R1 Mr. Sivakumar & Suresh R2
8	Comp App (AT) (CH) (Ins) No. 39/2023 For Exemption IA No. 138 & 139/2023	Axis Overseas Ltd. Vs Krishna Vasudevan & 6 Ors	Ms. Sadapurna Mukherjee	Mr. K Moorthy- R1 Mr. ML Ganesh- R2 M/s Shivkumar & Suresh- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors WITH	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramanian -R2 Mr.AS. Aravind-R2
10	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV VinodR1 Mr. Rama subramanian -R2 Mr.AS. Aravind-R2
11	Comp App (AT) (CH) (Ins) No.150/2022 For Condone Delay IA No. 351/2022 For Directions IA No. 352/2022 For Stay IA No. 353/2022	Titanium Tantalum Products Ltd. & Anr. Vs T.V. Manikantan WITH	Mr.K.Moorthy	M/s Gupta & Ravi
12	Comp App (AT) (CH) (Ins) No.151/2022 For Stay IA No. 354/2022 For Condone Delay IA No. 355/2022 For Urgent Hearing IA No. 356 /2022	Titanium Tantalum Products Ltd. & Anr. Vs. P.S.Venkataraman & Anr	Mr.K.Moorthy	M/s GRNK & Associates

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	TA (AT) No. 173/2021 CA (AT) (Ins) No. 606/2020	Seppo Electric Power Construction Corporation Vs Mr. Sumit Binani & Ors.	M/s Archers Law	M/s Shardul Amarchand Mangaldas & Co-R1
14	TA (AT) No. 174/2021 CA (AT) (Ins) No. 1101/2020	Central Transmission Utility of India Limited Vs Summit Binani Resolution Professional Of KSK Mahanadi Power Company Limited And Anr.	Ms. Ranjitha Ramachandran	M/s Shardul Amarchand Mangaldas & Co-R1
15	TA (AT) No. 234/2021 CA (AT) (Ins) No. 422/2020	Rahul Wadhwa Vs M/s Amrut Distilleries Pvt Ltd	Mr. Abhijeet Swaroop	
16	TA (AT) No. 219/2021 CA (AT) (Ins) No. 23/2020	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd.	Mr. Ankur Goyal	
17	TA (AT) No. 229/2021 CA (AT) (Ins) No. 342/2020	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	Ms. Misha Rohatgi	
18	TA (AT) No. 206/2021 CA (AT) (Ins) No. 1285/2019	APL Apollo Tubes Limited Vs Tanisha Scaffolding (India) Private Limited	Mr. Karan Gandhi	Mr. Gaurav Kumar Singh
19	TA (AT) No. 233/2021 CA (AT) (Ins) No. 404/2020	M.Perumal & Ors Vs M/s P D Ot G Constructions Pvt Ltd & Anr	Mr. Pallav Mongia	
20	TA (AT) No. 231/2021 CA (AT) (Ins) No. 373/2020	Employees State Insurance Corporation Vs M/s Golpore IN Services Pvt Ltd	Mr. Saurabh Chadda	

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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